

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application Nos.184, 185 & 186 of 2016 (SZ)**

Application No.184 of 2016

Applicant(s)

J.Seethapathi, Maniyaarakuppam
Village, Chennampattu, Ambur

Respondent(s)

Application No.185 of 2016

Applicant(s)

A.R.Pushpalatha, Kanrampalli
Village, Ambur

Respondent(s)

Application No.186 of 2016

Applicant(s)

A.R.Suresh Babu Kanrampalli
Village, Ambur

Respondent(s)

- Vs
1. Loss of Ecology rep. by its Chairman,
Peters Road, Royapettah, Chennai
 2. The District Collector, Collectorate,
Vellore Distrit
 3. The Tamil Nadu Pollution Control Board
Rep . by its Member Secretary, Mount Road,

Guindy, Chennai

Legal Practitioners for Applicant(s)
M/s.Yogeshwaran & Neha Miriam Kurian

Legal practitioners for respondent(s)
Mr.M.K.Subramanian & P.Velmani for R2
Mrs.Rita Chandrasekar for R3

Note of the Registry	Orders of the Tribunal
Item No.11 to 13	<p>Date: 11th August, 2017</p> <p style="text-align: center;">Post these applications on 15.09.2017.</p> <p style="text-align: right;">.....,JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>